

[श्री बी० डी० सिंह]

प्रदूषण-नियंत्रण की भी व्यवस्था करनी चाहिए। नियंत्रण-व्यय उद्योगों की स्थापना-व्यय का अंश स्वरूप होना चाहिए, जसा कि अन्य अनेक देशों में होता है। नगरों के गंदे पानी के शुद्धिकरण की अनिवार्य रूपा से व्यवस्था की जानी चाहिए। नदियों का शुद्ध जल गंदे पानी में मिला कर सिंचाई की जा सकती है। नदियों के तट पर बसे नगरों में विद्युत-शवदाह-गृहों की स्थापना की जानी चाहिए। राज्य व्यापार निगम को देखना चाहिए कि चीनी मिलों द्वारा मोलेसेस का भण्डारण समुचित ढंग से किया जाता है तथा वह गन्तव्य स्थान को समय पर चला जाता है। इस प्रकार गंगा तथा यमुना के पानी को प्रदूषण से बचाने के लिए सरकार सभी आवश्यक उपाय शीघ्र तथा प्रभावकारी ढंग से करें।

(v) NEED TO CONSIDER THE WEST BENGAL GOVERNMENT'S PROPOSAL FOR SETTING UP OF PRODUCTION UNIT OF SYNTHETIC CRUDE FROM COAL

SHRI SUBODH SEN (Jalpaiguri): Mr. Speaker, Sir, the West Bengal Government has proposed to the Centre a Rs. 1850 crores integrated project for the production of synthetic crude is the Raniganj-Andal-Durgapur coal belt for phase-wise implementation. The synthetic crude would serve as a partial substitute for imported petrol, diesel and kerosene and other fuels and chemicals from coal. The integrated project will create additional employment for one lakh or more people. The West Bengal Government's Proposal envisaged four phases. Under phase I, production of industrial gases from coal to meet the requirement of fuel demands of major industries in the Durgapur-Asansol-belt such as Durgapur Steel Plant, Alloy Steel Plant, Indian Iron and Steel Company and in and around Calcutta for decentralised industries was proposed.

Phase II production of methanol from coal as a blend item will save quantitatively the use of crude being so employed for the manufacture of various petroleum products and as raw material for many downstream chemical industries in the Eastern Region.

In Phase III, production of synthetic oil from coal, with particular emphasis on production of diesel, kerosene along with associated higher alcohol and chemicals which will be utilised for many downstream industries in the State and elsewhere. The IVth and final phase envisaged the production of ammonia from coal for nitrogenous fertiliser and manufacture of nitric acid, ammonia nitrate and nitrous oxide. The integrated project would mean production of synthetic crude one million tonnes a year, 500000 tonnes of methanol per annum and 50 million cubic feet a day of industrial gases. Coal consumption at the stage of synthetic crude production will be around 7.44 million tonnes a year cumulative and inclusive of combined cycle power generation of 110 MW to meet in-plant requirements. A recent report on coal samples tested abroad categorically indicated that the Raniganj non-coking coal was the most suitable raw material for pressure gasification. A suitable pressure gasification process could be very effectively adopted for production of synthetic crude Methanol and industrial gases including combined cycle power generation from coal.

Under the circumstances, I urge upon the Government to consider immediately the West Bengal Government's proposal for setting up this project for production of synthetic crude from coal.

(vi) REPORTED DISAPPEARANCE OF YASWANT FORT AT KAGAL IN MAHARASHTRA

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): Mr. Speaker, Sir, late Lord Curzon who initiated legislation governing the An-

cient Monument Act made remarkable contribution and pioneer work in the field of preserving historical monuments. The work was continued by the British rulers before independence.

However, the reported news about disappearance of Yashwantrao fort, a 1400-year old monument at Kagal, Maharashtra, is a disgrace to free India. It seems contractors who had secured contracts to build houses for homeless and others have eaten up into this monument by removing the material stone by stone. The theft and dismantling of this historic monument must have been carried out slowly and the connivance of the corrupt local authorities.

It is regretted that the fort which survived the onslaughts of invaders, internal conflicts and natural calamities should have been reduced to nothing within 35 years of independence. I would request the hon. Minister to institute an enquiry into the episode and take action to save the country from cultural plunder.

Archaeological Department and local authorities who are responsible for the negligence and plunder should be punished severely for the crime.

(vii) NEED FOR IMPROVEMENT IN WORKING OF TELEPHONE SYSTEM IN PATNA CITY

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, पटना बिहार की राजधानी है। सन् 1981 की जनगणना के अनुसार वहां की आवादी 8 लाख से अधिक हो चुकी है। वहां के नागरिकों को आवश्यकता के अनुसार टेलीफोन नहीं मिलते। बहुत से उपभोक्ताओं के टेलीफोन के लिए आवेदन पत्र लम्बे अर्से से विचाराधीन हैं। अतः आवेदकों में असंतोष का होना स्वाभाविक है।

जिन उपभोक्ताओं को टेलीफोन मिले भी हुए हैं, उनमें से एक बड़ी संख्या में बराबर खराब रहते हैं और वे काम नहीं करते। सांसदों और विधायकों के टेलीफोन भी खराब पड़े रहते हैं। वहां का प्रतिनिधि होने के कारण, वहां के बहुत सारे लोग मुझ से इस बात की शिकायत करते रहते हैं। सरकारी अधिकारियों का बार-बार ध्यान दिलाने पर भी कोई विशेष नतीजा नहीं निकलता। लोग कहने लगे हैं कि सरकार का ध्यान केवल टेलीफोनों का रेट बढ़ाने पर केन्द्रित रहता है, उपभोक्ताओं की सुविधाओं पर नहीं।

वर्तमान लोकसभा का चुनाव हुए दो साल से अधिक हो गए। फिर भी, आश्चर्य है कि पटना के लिए टेलीफोन सलाहकार समिति का गठन अब तक नहीं किया गया है। पता नहीं, क्यों? इस प्रकार की कमेटी रहने से टेलीफोन उपभोक्ताओं की शिकायतों पर विचार कर आवश्यक कार्यवाही करने की गुंजायश रहती है। परन्तु, ऐसी समिति नहीं रहने के कारण नौकरशाहों की मर्जी पर ही काम होता है। उपभोक्ताओं की आवाज नक्कारखाने में तूती की आवाज बन कर रह जाती है।

टेलीफोन की स्थिति रांची, धनबाद, जमशेदपुर, भागलपुर, मुंगेर, मुजफ्फरपुर, आरा, बिहार शरीफ आदि बड़े शहरों में भी दयनीय है।

अतः संचार मंत्री से मेरा अनुरोध होगा कि वे पटना में नये एक्सचेंज शीघ्र चालू करें, वर्तमान एक्सचेंज की पुरानी मशीनों एवं अन्य सामग्रियों को बदलने की व्यवस्था करें, विचाराधीन आवेदनपत्रों के आधार पर टेलीफोन मोहैया करें, खराब टेलीफोनों को ठीक रखें तथा समय पर मरम्मत करावें, टेलीफोन सलाहकार समिति के गठन की घोषणा करें तथा बिहार के अन्य बड़े शहरों में टेलीफोन